

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

O.A. No. 2403/97

New Delhi this the 3rd Day of March '998

Hon'ble Shri R.K. Ahooja, Member (A)

1. Shri Jagdish,  
S/o Shri Ram Dhan

2. Shri Kapoor Chand,  
S/o Shri Ram Dhan

Petitioner

(By Advocate: Shri Yogesh Sharma)

-Versus-

1. Union of India,  
through  
The General Manager,  
Western Railway,  
Churchgate,  
Bombay.

2. The Divisional Railway Manager,  
Western Railway,  
Jaipur (Rajasthan)

Respondents

(By Advocate: Shri Rajeev Sharma)

ORDER (Oral)

Hon'ble Shri R.K. Ahooja, Member (A)

The applicant is aggrieved that the respondents have engaged his juniors in the live casual register whereas he has been ignored for re-engagement. The applicant also submits that he filed a representation to the Divisional Railway Manager, Western Railway, Jaipur but no action has been taken thereon also by the respondents.

2. After notice was issued, Shri Rajeev Sharma, appeared for the respondents. However despite further opportunity afforded, the respondents could not file a written reply. Today when the matter came up, I heard the counsel on both sides and with their consent the OA is being disposed of at the admission stage itself.

On

(6)

2. As regards applicant's grievance, the learned counsel for the respondents fairly submits that since the applicant is staying in Delhi, it is possible that he could not be contacted. In any case, the matter can be looked into by the concerned authorities on the basis of the representation filed by the applicant dated 1.8.1997. Accordingly I direct that respondents would consider the said representation and dispose it of with a speaking order within two months of the receipt of a copy of this order.

The OA stands disposed of. No Costs.

*R.K. Ahuja*  
(R.K. Ahuja)  
Member (A)

\*Mittal\*